

**NATIONAL COMPANY LAW TRIBUNAL
JAIPUR BENCH**
(through web-based video conferencing platform)

**Item No. 118
CP No. 11/55(3)/JPR/2023
Under Section 55(3) of
Companies Act, 2013**

In the matter of:

The Mewar Sugar Mills Pvt. Ltd.

...Petitioner

**Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER
HON'BLE MR. RAJEEV MEHROTRA, TECHNICAL MEMBER**

Present Through Video Conferencing: -

For the Petitioner : Aditya Sharma, Proxy
For the ROC : Pooja Singh, JTA

ORDER

Heard Mr. Aditya Sharma, proxy counsel appearing on behalf of Mr. Sandeep Taneja, Adv. for the Petitioner. Ms. Pooja Singh, JTA appearing for ROC, Jaipur. Reply has already been filed. List the matter for further consideration on 16.05.2024.



(Rajeev Mehrotra)
Technical Member



(Deep Chandra Joshi)
Judicial Member

April 18, 2024